

AN No 567/92
cw
OA 666/92

14.3.2001

HON'BLE SMT. LAKSHMI SWAMINATHAN, VC (J)

HON'BLE MR. A.K. MISRA, AM

The President of the Bar Association of CAT, Lucknow Bench along with other members have prayed that as they are on ^{one} day's token strike, the cases listed for today may be adjourned.

The cases listed for today i.e. on 14.3.2001 will remain on board.

MEMBER (A)

VICE CHAIRMAN (J)

HLS/-

16/3/2001

Hon'ble Smt. Lakshmi Swaminathan VC (J)
Hon'ble Mr. A.K. Misra, AM

Not for applicant

for respondent. Sir A.K. Chatterjee,

Heard counsel for the respondent

orders reserved.

VC (J)

AM

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